

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 348
28(ND)/2016

IN THE MATTER OF:

Rajeev Behl ... **Applicant/Petitioner**

Versus

M/s. Realtech Infrastructure Ltd. & Ors. ... **Respondent**

Under Section: 397-398

Order delivered on 02.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA, SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (J) HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 24.03.2021.


(T.S SINGH)
COURT OFFICER